

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Departments amongst Law Officers in the **Srinagar Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. ¹²¹⁴⁶ A-JK(LD) of 2022.
Dated. 20-12-2022.

In partial modification of Government Order No. 9777-JK(LD) of 2022 dated 03-11-2022, the re-distribution of litigation work amongst the following Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:-

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Mohsin-Ul-Showkat Qadri, Senior Additional Advocate General	1. General Administration Department. 2. School Education Department 3. JKBOPEE. 4. Jal Shakti Department 5. Revenue Department (Baramulla, Kupwara and Bandipora Districts).
2.	Abdul Rashid Malik, Sr. Additional Advocate General	1. Social Welfare Department. 2. Agriculture Production and Farmers Welfare Department 3. Service Selection Board. 4. Revenue Department (Anantnag, and Shopian districts). 5. Power Delopment Department.
3.	Asifa Padroo, Additional Advocate General	1. Home Department 2. Anti Corruption Bureau 3. J&K Crime Branch 4. All Unlawful Activities (Prevention), Act Appeals. 5. Higher Education Department. 6. Islamic University of Science & Technology, Awantipora.

Asifa

Jammu and Kashmir Power Development Corporation, Finance Department including Financial Corporation, Planning Development and Monitoring Department shall remain with learned Advocate General, J&K

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

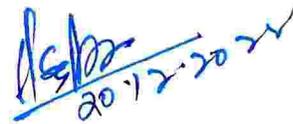
Secretary to Government

Dated: 20 -12-2022.

No: Law-Jud/153/2021-10

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary), Finance Department.
3. Financial Commissioner(Additional Chief Secretary), Agriculture Production and Farmers Welfare Department
4. Financial Commissioner(Additional Chief Secretary), Home Department.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
6. All Principal Secretaries to Government.
7. Director General of Police, J&K, Srinagar.
8. Principal Resident Commissioner, J&K Government, New Delhi.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
10. All Commissioner/Secretaries to Government.
11. Chief Electoral Officer, J&K, Srinagar.
12. Divisional Commissioner Kashmir.
13. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
14. Registrar, Islamic University of Science and Technology, Awantipora.
15. All concerned Law officers.
16. Director Information, J&K, Srinagar.
17. Director Archives, Archaeology and Museums, J&K, Srinagar.
18. Director Litigation Kashmir.
19. All Officers of the Department of Law, Justice and Parliamentary Affairs.
- 20.
21. Private Secretary to Chief Secretary for information of the Chief Secretary.
22. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
23. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
24. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
25. Government Order File.
26. Concerned File.


20/12/2022

(Ashish Gupta)

Additional Secretary to Government